

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/LLP No.	M/s. Soura Natural Energy Solutions India Pvt. Ltd. CIN : U29198KL2013PTC033602
2.	Address of the registered office	X/126 G, 1st Floor, SNDP Building NH Junction, Chirangara, Koratty P.O, Chalakudy, Thrissur, Kerala, India - 680308
3.	URL of website	www.soura.in (Dormant)
4.	Details of place where majority of fixed assets are located	Chirangara, Koratty, Thrissur, Kerala, India
5.	Installed capacity of main products / services	Installing Residential roof top Solar Power Plant (SPP) ranging 1 KV TO 5 KV, Successfully commissioned 1800 units in Kerala State.
6.	Quantity and value of main products/services sold in last financial year	200 (two hundred) numbers of residential roof top SPP, 1 KV TO 5 KV, Total amount Rs 8.08 crore.
7.	Number of employees/ workmen	2 (two)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Emailing to Interim Resolution Professional at souracirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Emailing to Interim Resolution Professional at davisheip@gmail.com souracirp@gmail.com
10.	Last date for receipt of expression of interest	20-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	30-10-2026
12.	Last date for submission of objections to provisional list	04-11-2026
13.	Date of issue of final list of prospective resolution applicants	08-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10-11-2026
15.	Last date for submission of resolution plans	10-12-2026
16.	Process email id to submit Expression of Interest	davisheip@gmail.com souracirp@gmail.com

(S/d) C. J. Davis
(Reg. No: IBB/PA-003/KAI-N-00343/2021-2022/13660)
Interim Resolution Professional

Appointed by Hon'ble NCLT, Kochi Bench vide order dated 30-07-2026 in the matter of M/s. Soura Natural Energy Solutions India Pvt. Ltd. (CIN: U29198KL2013PTC033602)

Address for Correspondence: Chandy Jose Davis & Co., No.23/1223, Chandy House, East Fort, Thrissur, Kerala - 680005. Email: davisheip@gmail.com, souracirp@gmail.com

Date: 29-09-2026, Place: Thrissur

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